NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES: Shri Rohtas Jugalkishore Gupta V/s.

M/s. Jugnar Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

V.P. Verma.

Adv. for Petitioner V Regning

for Respondent 2

ORDER

C.P. No. 32/397-398/CLB/MB/MAH/2016

- The Learned Representatives of both the sides are present.
- The Learned Representative of the Respondent/debtor stated that due to preengagement of the Counsel who is representing, this matter adjournment be granted.
- Hence this C.P. is adjourned to 15.11.2017 for Final Hearing at 2.30 PM.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 21.09.2017 Sd/-

M.K. Shrawat Member (Judicial)